

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/551/ (IB)/2017  
NAME OF THE PETITIONER(S) : CENTRAL BANK OF INDIA & STATE BANK OF INDIA  
NAME OF THE RESPONDENT(S) : ASHOK MAGNETICS  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M. S. SHANMUGA SUNDARAM  
Counsel for Corporate Debtor

S. MOHAMMED HUSSAIN  
Counsel for Applicant /  
financial creditor.

**ORDER**

Counsels for both the parties are present. Counsel for Corporate Debtor filed a counter, copy of which is given to the other side. Matter is posted for arguments. Put up on 31.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)